

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**O.A.No.2253/2016**

**This the 11<sup>th</sup> day of August, 2016**

**Hon'ble Shri Shekhar Agarwal, Member (A)  
Hon'ble Shri Raj Vir Sharma, Member (J)**

Gaurav  
S/o Shri Hari Parkash  
R/o H.No.30, V.P.O. ghoga  
North West Delhi  
P.O. Bawana, Delhi-39  
Aged about 24 years  
(for the post of Head Constable  
(AWO/TPO)-2013 in Delhi Police)

.. Applicant

(By Advocate:Shri Ajesh Luthra)

Versus

1. Commissioner of Police  
PHQ MSO Building  
IP Estate, New Delhi.
2. The Deputy Commissioner of Police  
(Recruitment Cell) New Police Lines  
Kingsway Camp, Delhi.
3. Deputy Commissioner of Police(Establishment)  
PHQ MSO Building  
IP Estate, New Delhi

..Respondents

**O R D E R (ORAL)**

**Shri Shekhar Agarwal:**

The OA has been filed seeking the following reliefs:-

- “a) call for the records of the case.

- b) quash and set aside the impugned revised result published on 16.05.2016 (Annexure A/1).
- c) direct the respondents to further consider and appoint the applicant to the post of Head Constable (AWO/TPO) with all consequential benefits.
- d) for giving effect to prayers made above, any other appropriate direction (s) as deemed fit may also be passed against the respondents."

2. It is seen that we have decided an identical OA No.1899/2016, ***Raj Kumar Wasvan and Ors. V. Commissioner of Police and Ors.*** vide our order dated 11.07.2016. This OA is squarely covered by the aforesaid judgment of this Tribunal. Accordingly, we dispose of this OA in terms of the aforesaid order of this Tribunal.

3. There shall be no order as to costs.

**( Raj Vir Sharma )**  
**Member (J)**

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**( Shekhar Agarwal )**  
**Member (A)**